



The Orissa Gazette

PUBLISHED BY AUTHORITY.

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Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

PROGRAMME FOR THE VISIT OF HIS EXCELLENCY SIR JOHN AUSTEN HUBBACK, K.C.S.I., I.C.S., GOVERNOR OF ORISSA, TO KORAPUT.

DAY AND DATE.	STANDARD TIME.	PLACE.	REMARKS.
NOVEMBER, 1940—			
Friday, 15th	8-35 A.M.	Arrive Puri. Detrain and drive to Government House.	

(All arrivals and departures will be private.)

AS
for perusal.

Thina
15/11/40

Secy May

Secy

Secy
16/11

16/11

PARTY.**HIS EXCELLENCY THE GOVERNOR.**

LADY HUBBACK.

Mrs. F. E. A. Taylor.

*F. E. A. Taylor, Esq., I.C.S., Secretary to the Governor.

D. B. Moore, Esq., I.P., Aide-de-Camp to the Governor.

Subadar-Major and Hony. Lieut. Bhim Singh Thapa, Bahadur, O.B.I., Hony. Indian Aide-de-Camp to the Governor.

* Will not accompany His Excellency from Koraput to Puri on the 14th/15th November but will travel from Koraput to Berhampur by car on 15th and motor thence to Puri on the 16th after halting at Berhampur on the 16th and 17th November.

All letters and telegrams intended for His Excellency the Governor and Party should be addressed to "Orissa Governor's Camp", without the addition of the name of any post town.

By order,

F. E. A. TAYLOR,

Secretary to His Excellency
the Governor of Orissa.

HOME DEPARTMENT.**NOTIFICATIONS.***The 6th November 1940.*

No. 7680-A.—Mr. S. J. Majumdar, who has recently been appointed to be a member of the Indian Civil Service and whose services have been placed at the disposal of the Government of Orissa by the Government of Bihar, is appointed to be an Assistant Magistrate and Collector and is posted to the headquarters station of the district of Cuttack. He is appointed to be a Magistrate of the third class.

The 11th November 1940.

No. 7817-A.—The services of Sri Sachchidananda Misra, Deputy Magistrate and Deputy Collector at the headquarters station of the district of Cuttack, are placed at the disposal of the Revenue Department for employment as Forest Settlement Officer, Agency forests, Ganjam, with effect from the date on which he takes over charge of his duties as such.

ERRATUM.*The 7th November 1940.*

No. 2152-P.—In notification No. 2058-P., dated the 3rd October 1940, published at page 213 of Part I of the *Orissa Gazette*, dated the 11th October 1940, read "Kulamani Patnaik" for "Kulamani Mahanti".

By order of the Governor,

J. BOWSTEAD,

Chief Secretary to Government.

The 6th November 1940.

No. 7679-A.—The following notification, issued by the Government of Bihar in the Appointment Department, is republished for general information.

By order of the Governor,

J. BOWSTEAD,

Chief Secretary to Government.

The 31st October 1940.

No. 2242-A.—The services of Mr. S. J. Majumdar, who has recently been appointed to be a member of the Indian Civil Service, are placed at the disposal of the Government of Orissa, with effect from the date on which he lands at Bombay.

Y. A. GODBOLE,

Chief Secretary to Government.

LAW DEPARTMENT.**NOTIFICATIONS.***The 8th November 1940.*

No. 7109-J.—In exercise of the powers conferred by section 261 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor of Orissa is pleased to invest the Bench of Magistrates at Berhampur in the district of Ganjam with powers to try summarily all the offences specified in clauses (a) to (d) of the said section for a period of three years from the date of this notification.

The 9th November 1940.

No. 7112-J.—In exercise of the powers conferred by sections 14 and 15 and the proviso to section 357 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor of Orissa is pleased—

(a) to confer upon—

- (i) Sri M. Sudarsanam, and
- (ii) Janab M. Shaik Abdul Subhan, the powers of a Magistrate of the second class, and
- (iii) Sri Bhoroto Sahu,
- (iv) Sri M. V. Rama Rao,
- (v) Sri Sri Brojo Chandro Deo, and
- (vi) Sri Aram Patro,

the powers of a Magistrate of the third class, in the district of Ganjam for a period of three years from the date of this notification;

(b) to direct them to sit as members of the Berhampur Bench in the said district; and

(c) to direct them to take down evidence in the English language.

By order of the Governor,

W. W. DALZIEL,

Secretary to Government.

PUBLIC WORKS DEPARTMENT.

NOTIFICATIONS.

The 6th November 1940.

No. 11937-E.—Mr. W. R. Fleury, Executive Engineer, Sambalpur Division, is granted leave on average pay for a period of ten days under rules 77 and 81 of the Orissa Fundamental Rules, with effect from the 25th October 1940, in extension of the leave already granted to him in notification No. 11099-E., dated the 4th October 1940.

The 6th November 1940.

No. 11941-E.—On return from leave, Mr. W. R. Fleury, Executive Engineer, is posted to the charge of the Sambalpur Division under the Orissa Circle.

The 6th November 1940.

No. 11942-E.—On relinquishing charge of the Sambalpur Division, Sri Haripada De, Assistant Engineer, is posted to the charge of the Angul Subdivision under the Sambalpur Division to be ordinarily stationed at Angul.

By order of the Governor,

S. K. ROY,

Secretary to Government.

SUBORDINATE CIVIL SERVICE. HOME DEPARTMENT.

NOTIFICATIONS.

The 6th November 1940.

No. 7684-A.—Sri D. Satyanarayan Patnaik, Sub-Deputy Collector on probation in charge of the Pottangi taluk in the district of Koraput, is appointed to be a Magistrate of the third class. He is also directed under the proviso to section 357(2) of the Code of Criminal Procedure, 1898 (Act V of 1898), to take down evidence in the English language.

The 8th November 1940.

No. 7761-A.—Sri D. Satyanarayan Patnaik, Sub-Deputy Collector on probation at the headquarters station of the district of Cuttack, is transferred temporarily as Deputy Tahsildar, Pottangi in the Nowrangapur subdivision of the district of Koraput.

Notification No. 6879-A., dated the 27th September 1940, is cancelled.

The 9th November 1940.

No. 7783-A.—The following gentlemen are appointed to be probationary Sub-Deputy Collectors and are posted to the headquarters station of the district of Cuttack until further orders:—

- (1) Sri Padmanabha Misra.
- (2) Sri Himansu Kumar Ghosh.
- (3) Sri Radhakrishna Biswal.
- (4) Sri Narayan Mahapatra.

By order of the Governor,

J. BOWSTEAD,

Chief Secretary to Government.

OFFICE OF THE DIRECTOR OF HEALTH AND INSPECTOR- GENERAL OF PRISONS.

NOTIFICATIONS.

The 5th November 1940.

No. 4935-Jls.—Dr. S. N. Acharya, M.B., D.T.M., made over charge of the Berhampur Jail to Captain J. W. Bowden, I.M.S., in the forenoon of the 24th October 1940.

The 8th November 1940.

No. 13649-M.—Civil Assistant Surgeon Dr. Jagannath Das, M.B., D.T.M., on supernumerary duty at the General Hospital, Cuttack, is posted to the Subdivisional Hospital, Nawapara, with effect from the forenoon of the 25th June 1940, vice Dr. S. Feroze Ali, M.B., B.S., transferred.

TREASURY NOTICE.

The 11th November 1940.

No. 13721-M.—Dr. (Miss) Binapani Dei, M.B.,B.S., Lady Assistant Surgeon, General Hospital, Cuttack, is granted earned leave for four days under rule 6 of the Orissa Leave Rules, 1939, with effect from the 2nd October 1940, with permission to affix a portion of the Puja Holidays from the 6th to 12th October 1940 to the leave.

G. VERGHESE, LT.-COL., I.M.S.,
*Director of Health and Inspector-
General of Prisons, Orissa.*

OFFICE OF THE REVENUE
COMMISSIONER.

(INSPECTOR-GENERAL OF REGISTRATION.)

NOTIFICATION.

The 5th November 1940.

No. 3089-Regn.—Sri .Devendranath Mohanty, Sub-Registrar of Buguda in the district of Ganjam, is appointed to be the Sub-Registrar of Dharmasala in the district of Cuttack. Notification No. 2754-Regn., dated the 20th September 1940, posting him to Tirtol, is cancelled.

E. R. WOOD,
Inspector-General of Registration.

CO-OPERATIVE SOCIETIES.

NOTIFICATION.

The 7th November 1940.

No. 11803.—Whereas as the result of an inspection made under section 37 of the Bihar and Orissa Co-operative Societies Act (VI of 1935) of the Bhatpur No. II Co-operative Society bearing registration No. 62/1 of 31st October 1922 in the district of Puri, I am of opinion that the said society ought to be dissolved; now, therefore, in exercise of the power conferred by clause (a), section 42 of that Act, I hereby order the said society to be wound up.

And further, in exercise of the power conferred by sub-section (1), section 44 of the same Act, I hereby appoint the Agent in charge of the Puri Central Co-operative Bank, Ltd., to be liquidator of the above-named society and direct that any person having any claim against it shall make the same before the liquidator within one month from date.

S. C. ROY,
*Deputy Registrar, Co-operative Societies,
Orissa.*

The 5th November 1940.

Sri Jagadbandhu Mohapatra, Deputy Collector, is placed in charge of the Puri Treasury, with effect from the forenoon of the 4th November 1940 and is authorised to draw Bank Drafts and Government Drafts on other Treasuries.

M. N. BASU,
Collector of Puri.

APPOINTMENT OF UNION BOARD
MEMBERS.

NOTIFICATION.

The 8th November 1940.

Under rule 30 of the Union Board and Panchayat Election Rules promulgated under the Bihar and Orissa Village Administration Act, 1922, it is hereby notified for general information that the following persons have been elected and appointed as members of the Bhadrak Union Board in the district of Balasore :—

By election.

Ward No. I—

1. Sri Nityananda Mohapatra.
2. Sri Pravat Kumar Chatterjee.

Ward No. II—

3. Maulvi Sayed Helauddin.
4. Maulvi Mulla Mahamad Abdul Qudus.

Ward No. III—

5. Dr. Benoybhusan Ganguli.
6. Maulvi Meherban Khan.

Ward No. IV—

7. Sri Raja Ballav Misra.

By appointment, under section 8(3) of the Bihar and Orissa Village Administration Act, by the District Board, Balasore.

1. Mahanta Sri Kanhu Charan Ramanuj Das.
2. Hakim Mahamad Faruq.

B. SIVARAMAN,
District Magistrate of Balasore.